

IN THE HIGH COURT OF JHARKHAND, RANCHI

W.P.(Cr.)/77/2021

M S SHREE BHOLEY ALLOYS PVT LTD
THROUGH ITS DIRECTOR RAKESH KUMAR SINGH & Anr

VS

THE STATE OF JHARKHAND and Ors.

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners :- Mr. N.K. Pasari, Advocate

For the State :- AC to GA-II

7/08.09.2021 This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On request, let this matter appear on 20.09.2021.

(Sanjay Kumar Dwivedi, J)

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